

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 98 OF 2016

&

APPEAL NO. 99 OF 2016

Dated: 29th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Rattan India Power Ltd.

....Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Raveena Dhamija

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy for R-1

Mr. Nirav Shah
Ms. Ramni Taneja for R-2

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-3

ORDER

It is represented that pleadings are complete.

List these matters for hearing on **18.01.2017.** Tag to Appeal No. 129
of 2016.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson